

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6978
ANSWERED ON:11.05.2000
PILOTS AND CREW MEMBERS OF ALLIANCE AIR
HANNAN MOLLAH

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Pilots and the crew of the Alliance Air are on contract basis and they are paid less than the Indian Airlines pilots;
- (b) if so, the reasons for the discrimination; and
- (c) the steps proposed to be taken to remove this disparity?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a), (b) and (c): Whereas the Pilots of Alliance Air are engaged both on contract basis and on deputation from Indian Airlines, the crew members are on contract basis only. The pilots and the crew members of Indian Airlines and Alliance Air are governed by different sets of rules and terms and conditions. A comparison would, therefore, be not appropriate.